

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 4606
TO BE ANSWERED ON 30.03.2017

AGE LIMIT FOR DISABILITY PENSION

4606. SHRIMATI RANJANBEN BHATT:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government proposes to decrease the age-limit for disability pension under National Social Assistance Programme (NSAP);
- (b) if so, the details thereof and the steps taken/proposed to be taken thereon; and
- (c) if not, the reasons therefor?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a) to (c): No, Madam. At present there is no proposal to decrease the age limit under for disability pension under National Social Assistance Programme (NSAP).

Disability Pension is provided under Indira Gandhi National Disability Pension Scheme(IGNDPS) to the persons belonging to below poverty line(BPL) household and suffering from multiple and severe disability in the age group of 18-79 years. At attaining age of 80 years, beneficiary gets pension at an enhanced rate. present the estimated number of beneficiaries under IGNDPS is 10,58,651. The parents of dependent disable child, under the current scheme are not entitled for receiving any allowance.
